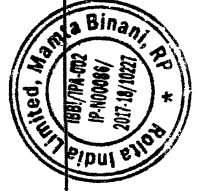


Sl.No	Name of Creditor	Type of claim	Details of claim(s) received			Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount recovered by guaranteees	Whether related party?	% of working share in Coc	Amount of contingent claims	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any	
			Date of Receipt	Amount Claimed	Amount of Claim admitted												
1	Bank of Baroda	Cash Credit		1,61,65,66,940	Secured	1,61,65,66,940											
		Term Loan-I		2,45,13,22,938	Secured	2,45,13,22,938											
		Term Loan-II		2,67,73,54,731	Secured	2,67,73,54,731											
		ECB-Nodal Branch USA	01.02.2023	30,44,88,334	Secured	30,44,88,334					No	7.37%					Refer Note GR-1
		ECB-Nodal Branch UAE		2,05,41,43,044	Secured	2,05,41,43,044											Refer Note GR-1
		Total		9,69,65,62,712		9,69,65,62,712											
		Cash Credit		2,28,75,33,186	Secured	2,28,75,33,186											
		Term Loan-I		2,43,52,23,408	Secured	2,43,52,23,408											
		Term Loan-II		3,24,92,91,647	Secured	3,24,92,91,647											
		Current Accounts	01.02.2023	1,79,73,09,900	Secured	1,79,73,09,900					No	9.07%					
ECB		2,15,27,93,888	Secured	2,15,27,93,888													
Total		11,92,28,32,095		11,92,28,32,095													
3	Cinema Bank	BLI (Duty)		5,19,60,94,454	Secured	5,19,60,94,454											
		Total		5,19,60,94,454		5,19,60,94,454				No	3.95%						
		BLI Involved		9,23,68,515	Secured	9,23,68,515											
4	Central Bank of India	LC Development		1,35,90,05,574	Secured	1,35,90,05,574											
		Term Loan		2,26,97,46,911	Secured	2,26,97,46,911											
		Cash Credit	31.01.2023	1,13,38,95,201	Secured	1,13,38,95,201											
		BLI Issued		56,37,672													
Total		19,08,06,33,873		19,07,50,16,201					No								
5	Relta Private Limited	Corporate Guarantees		6,34,55,43,225	Secured	6,34,55,43,225											
		Total		6,34,55,43,225		6,34,55,43,225											
		Cash Credit		56,88,98,976	Secured	56,88,98,976											
		WCTI-1		4,97,02,48,893	Secured	4,97,02,48,893											
		WCTI-2		3,88,95,77,624	Secured	3,88,95,77,624											
		WCDL		2,39,68,42,730	Secured	2,39,68,42,730											
		ECB		5,70,58,20,451	Secured	5,70,58,20,451											
		SIG (for acquisition)	02.02.2023	1,16,69,23,036	Secured	1,16,69,23,036											
		LC Development (consolidated)		80,30,43,960	Secured	80,30,43,960											
		BLI Involved (consolidated)		18,09,53,984	Secured	18,09,53,984											
BLI outstanding (consolidated)		11,25,56,680															
Total		22,74,19,56,098		22,62,93,99,418													
6	Union Bank of India	Corporate Guarantees		70,86,54,87,458	Secured	70,86,54,87,458											
		Total		70,86,54,87,458		70,86,54,87,458											
		Cash Credit		56,88,98,976	Secured	56,88,98,976											
		WCTI-1		4,97,02,48,893	Secured	4,97,02,48,893											
		WCTI-2		3,88,95,77,624	Secured	3,88,95,77,624											
		WCDL		2,39,68,42,730	Secured	2,39,68,42,730											
		ECB		5,70,58,20,451	Secured	5,70,58,20,451											
		SIG (for acquisition)	02.02.2023	1,16,69,23,036	Secured	1,16,69,23,036											
		LC Development (consolidated)		80,30,43,960	Secured	80,30,43,960											
		BLI Involved (consolidated)		18,09,53,984	Secured	18,09,53,984											
BLI outstanding (consolidated)		11,25,56,680															
Total		11,25,56,680		11,25,56,680													
Total		11,25,56,680		11,25,56,680													
Total		11,81,84,352		11,81,84,352													
Total		73,09,519		73,09,519													

Annexure-3
 Rolla India Limited
 Date of this document: 09.05.2023 (Revised List of Creditors)
 List of Financial Creditors as on 09.05.2023 (Revised List of Creditors)
 [Earlier List of Creditors (Version 3.0) drawn as on 04.04.2023. List of Creditors (Version 2.0) drawn as on: 13.03.2023 & (Version 1.0) drawn as on: 09.02.2023]
 List of Secured Financial Creditors (other than Financial Creditors belonging to any class of Creditors)

Details of claim admitted

GR-Notes related to amount covered by guarantee
 GR-Notes related to claim not admitted
 GR-Notes related to secured claims
 GR-Notes related to related party



Notes

- GR-2 Amount covered by the guarantee would be updated once the required documents/records/clarifications substantiating the same, if any are provided by the Claimants.
- NA-1 The claims denominated in foreign currency has been submitted as a value in Indian currency at the official exchange rate (i.e. RBI Reference Rate) as on the insolvency commencement date 19.01.2023. RBI Reference Rate as on 19.01.2023 is Rs. 81.3277=USD. Accordingly the differential claim has not been admitted due to difference in exchange rates.
- CR-1 Claim with respect to the live bank guarantee issued but not invoked has been kept under contingent claim.
- RP-1 Interest of provider to Section 21(2) of the Code, provided that a financial creditor shall not have any right of representation, participation or voting in a meeting of the committee of creditors.

NB

